148

the Refinerres in the North East and the balance from other Refinerics.

(c) Reliance Assam Petrochemical Ltd. (RAPL) who are implementing the Project have Assam Gas Cracker indicated that the project could be commissioned in 44 months from the date of signing of the Gas Supply Agreement and handing over of entire land required for the project.

# महाराष्ट्र और गुजरात में तेल और गैस भंडार 2753 श्री दिलीप सिंह जदेव: क्या पेटोलियम और प्राकृतिक गैस मंत्री यह बताने की कपा करेंगे किः

- (क) महाराष्ट्र और गुजरात के उन स्थानों का ब्यौरा क्या है. जहां अब तक गैस और तेल भंडारों का पता चला है:
- (ख) इन क्षेत्रों में गैस और तेल का क्षेत्रवार उत्पादन कितना-कितना है:
- (ग) क्या सरकार का विचार इन राज्यों में किसी पेटोलियम/गैस आधारित उद्योग अथवा पेटोलियम उप-उत्पाद आधारित गैस उद्योग स्थापित करने का है: और
  - (घ) यदि हां. त तत्संबंधी ब्यौरा क्या है?

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य पंत्री (श्री संतोष कमार गंगवार): (क) आज की तारीख तक महाराष्ट्र राज्य में किसी तेल / गैस क्षेत्र या भंडार का पता नहीं चला है। गुजरात राज्य में महेसाना, अहमदाबाद, खम्बात तथा अंकलेश्वर परियोजना क्षेत्रों में तेल तथा गैस वाली 85 संरचनाओं का पता चला है।

(ख) वर्ष 1997-98 के लिये गुजरात राज्य में ओ एन जी सी क्षेत्रों तथा निजी कंपनियों द्वारा प्रचालित क्षेत्रों से तेल और गैस का परियोजना क्षेत्र वार उत्पादन निम्नवत् हैः—

## ओ एन जी सी

क्षेत्र	1997-98
(क) अहमदाबाद	
तेल (मि॰मी॰ट॰)	1.466
गैस (एमएमएससीएमडी)	1.687

क्षेत्र ——		1997-98
(ড্ৰ)	महेसाना	
	तेल (मि॰मी॰ट॰)	1.952
	गैस (एमएमएससीएमडी)	0.507
(ग)	अंकलेश्वर	
	तेल (मि॰मी॰ट॰)	2.478
	गैस (एमएमएससीएमडी)	6.334
(리)	खंबात	
	तेल ( <b>मि॰मी॰ट॰)</b>	0.055
	गैस (एमएमएससीएमडी)	0.006
निजी	कंपनियों के तहत छोटे आकार के	क्षेत्र
	तेल (मि॰मी॰ट॰)	0.028
	गैस (एमएमएससीएमडी)	0.167
योग		
	तेल (मि॰मी॰ट॰)	5.979
	गैस (एमएमएससीएमडी)	8.701

(ग) और (घ) जानकारी एकत्र की जा रही है और सदन के पटल पर रखा दी जाएगी।

### Closure of Balmer Lawrie & Company Limited in Chennai and Cochin

2754. SHRI ABANI ROY: Will the Minister PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether it is a fact that Balmer Lawrie & Company Limited had decided to close down the Freight Container Division in Chennai and Cochin:
- (b) whether the company is neither getting support nor orders even from contemporaries under administrative jurisdiction in different ministries;
- (c) whether Government appearing to be integrated to safeguard the interest of the company; and
  - (d) if so, the details thereof?

149

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR): (a) and (b) No, Sir. Freight Containers of Balmer Lawrie & Co. Limited are primarily exported. However, there is scope for Railways, CONCOR, Defence, Shipping Corporation of India etc., to buy this product from Balmer Lawrie & Co. Limited, apart from its use in intermodal Road transportation in the Private Sector

(c) and (d) Balmer Lawrie has taken up its problems and demands with concerned Ministries/Agencies. This Ministry has extended necessary support to Balmer Lawrie in tackling its problems.

### New Exploration Licensing Policy 2755. SHRI S. M. KRISHNA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether bids have been invited under New Exploration Licensing Policy (NELP); if so, the salient features of bid evaluation criteria fixed for the purpose; and
- (b) what have been the response to the bid?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR): (a) No, Sir.

(b) Does not arise.

#### Waiting List of LPG Connections

2756. SHRI K. M. KHAN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the total number of persons district-wise in all State and Union Territories waiting for LPG connections as on 15th December, 1998;
- (b) whether Government propose to take some measures ensuring release of

LPG connections to consumers on demand against normal terms of payment;

to Unstarred Questions

- (c) whether Government propose to reduce the charges to get LPG connections under 'Tatkal Schemes' to clear the heavy waiting position for LPG connections:
- (d) whether the steps as in (c) will save the consumers from exploitation being creating by vested people; and
- (c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR): (a) and (b) The toal number of persons in all States and Union Territories waiting for LPG connections as on 1.10.98 was about 137.5 lakhs. New LPG connections are released in a phased manner throughout the country depending upon the LPG availability, waiting list, slack available with the distributors and their viability. The Government has approved release of 35 lakhs new LPG connections in the country by PSU Oil Cos. during 1998-99. Plans have been drawn to enrol additional new LPG customers in the future years in the country by augmenting LPG availability.

- (c) No, Sir. The Non refundable lumpsum amount was reduced from Rs. 5000/- to Rs. 4000/- only some time black.
- (d) and (e) The target for releases under Tatkal Scheme is 10% of annual enrolment target. This scheme only helps those needy persons wanting to avail LPG connection without any waiting.

#### Commission of RPO Dealers

2757. SHRI GHUFRAN AZAM: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to refer to Unstarred Question 4094, answered on 23rd July, 1998 and state: